

ORISSA HIGH COURT

FILING REPORT AS ON :18/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001406/2021	PITARA DIGAL VS STATE OF ODISHA	DEBENDRA DHAL VS	TUMUDIBANDHA /44 /2020 () //
2	BLAPL/0001407/2021	NAJINGA MALLICK VS STATE OF ODISHA	DEBENDRA DHAL VS	TUMUDIBANDHA /44 /2020 () //
3	BLAPL/0001408/2021	KAMALAKANTA BARIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	NAIKANI-DIHI /18 /2021 () //
4	BLAPL/0001409/2021	GANESH SAHOO @ LUCKY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MANGALPUR /472 /2020 () //
5	BLAPL/0001410/2021	SUJIT KUMAR MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	CHANDABALI /242 /2020 () //
6	BLAPL/0001411/2021	SAPAN MAHAPATRA @ SAPAN KUMAR MAHAPATRA VS STATE OF ODISHA	AMITRA TRIPATHY VS	PHIRINGIA /76 /2020 () //
7	BLAPL/0001412/2021	BIKASH KUMAR BISWAL VS STATE OF ODISHA	SANATAN DAS VS	DHENKANAL TOWN /460 /2020 () //
8	BLAPL/0001413/2021	LINKAN SAMAL VS STATE OF ODISHA	SANATAN DAS VS	DHENKANAL TOWN /460 /2020 () //
9	BLAPL/0001414/2021	PAPA @ SESADEV DAS @ SHESADEV DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHOUDWAR /594 /2020 () //
10	BLAPL/0001415/2021	RAJU @ SK. SARAFAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /42 /2018 () //
11	BLAPL/0001416/2021	AJIT KUMAR BAGARTI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //

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12	BLAPL/0001417/2021	SALIM BEHERA @ SALIM KUMAR BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PHIRINGIA /92 /2019 () //
13	BLAPL/0001418/2021	GURU @ PRADIP KUMAR MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	PURUNABAZAR /21 /2021 () //
14	BLAPL/0001419/2021	RAJU KHALIFA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /6 /2021 () //
15	BLAPL/0001420/2021	J. AMARESH PRUSTY VS STATE OF ODISHA	MANAS CHAND VS	GOSANINUAGAM /162 /2020 () //
16	BLAPL/0001421/2021	MUNA SOREN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /101 /2019 () //
17	BLAPL/0001422/2021	CHANDAN NAHAK @ NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /48 /2021 () //
18	BLAPL/0001423/2021	SANIA SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /106 /2019 () //
19	BLAPL/0001424/2021	PRAVAT KUMAR SAHOO @ NIBASI VS STATE OF ODISHA	B.K.SAHOO VS	SARANAKUL /17 /2021 () //
20	BLAPL/0001425/2021	GHANTUA AND ANIL KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	BYREE /105 /2020 () //
21	BLAPL/0001426/2021	DHARAMI @ DHARMENDRA DAS @ DHIRENDRA DAS VS STATE OF ODISHA	DR.IG. DAS KISHORE PANDA VS	KHALLIKOTE /48 /2021 () //
22	BLAPL/0001427/2021	RAKESH SETHI @ RAKA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHANDANPUR /215 /2020 () //
23	BLAPL/0001428/2021	RAJIV KUMAR	RAJIB LOCHAN PATNAIK	ORKEL /6 /2021

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		VS	VS	()
24	BLAPL/0001429/2021	STATE OF ODISHA HARIHARA SAMANTA	JAYANTA KUMAR MAJHI	// SINGLA /189 /2020
		VS	VS	()
25	BLAPL/0001430/2021	STATE OF ODISHA ARAKHITA MAJHI	MD. RIAZ	// KESINGA /212 /2020
		VS	VS	()
26	BLAPL/0001431/2021	STATE OF ODISHA SURESH CHANDRA BISWAL	SAMIR KUMAR MISHRA	// CUTTACK SADAR /16 /2021
		VS	VS	()
27	BLAPL/0001432/2021	STATE OF ODISHA BIKASH KUMAR NAYAK	LAXMAN PRADHAN	// BALLIGUDA /175 /2020
		VS	VS	()
28	BLAPL/0001433/2021	STATE OF ODISHA GANESH NAIKI	JAYANTA KUMAR MAJHI	// OUPADA /67 /2020
		VS	VS	()
29	BLAPL/0001434/2021	STATE OF ODISHA CHANDAN PATTNAIK	PRAVASH CHANDRA JENA	// BOLAGARH P.S. /174 /2020
		VS	VS	()
30	BLAPL/0001435/2021	STATE OF ODISHA ABHIRAM SAHOO	BIJAY KUMAR MOHANTY	// KHURDA P.S. /147 /2020
		VS	VS	()
31	BLAPL/0001436/2021	STATE OF ODISHA ASHOK KUMAR SWAIN	SUSANTA KUMAR MISHRA	// DELANGA /1 /2021
		VS	VS	()
32	BLAPL/0001437/2021	STATE OF ODISHA BIJAY NAYAK	SUSANTA KUMAR MISHRA	// G.UNDYAGIRI /99 /2020
		VS	VS	()
33	CMAPL/0000023/2021	STATE OF ODISHA GAGANDHWAJ MOHANTA	BHABANI SANKAR TRIPATHY 1	// /
		VS	VS	()
34	CMAPL/0000024/2021	CHAIRMAN, ODISHA GRAMYA BANK JUGAL KISHORE NAIK	ADV	// /
		VS	VS	()

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35	CMP/0000089/2021	SAHADEV NAIK GOURAHARI MALLIK VS	SAROJAKANTA MANDAL VS	// // ()
36	CMP/0000090/2021	PABITRA PRADHAN DEBENDRA KUMAR MOHANTY VS	SILADITYA RAY VS	// // CIVIL JUDGE (SD),KHURDA(Khordha *)
37	CMP/0000091/2021	JAGATJYOTI MOHANTY RUNA KHAN VS	BIKRAM RATH VS	// // ()
38	CONTC/0001195/2021	PRAMOD KUMAR BEHERA BHABANI PATI VS	ADV VS	// // ()
39	CONTC/0001196/2021	ASHISH THAKARE, IAS BISWANATH PANDA VS	ADV VS	// // ()
40	CONTC/0001197/2021	ASWINI MISHRA SOURYA PRAKASH SAHOO VS	ADV VS	// // ()
41	CONTC/0001198/2021	ASWINI MISHRA GITANJALI MALLIK VS	ADV VS	// // ()
42	CONTC/0001199/2021	KANKAN GHOSE, GM SIMANCHALA PALO VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
43	CONTC/0001200/2021	G. MATHI VATHANAN, IAS P. JAGEDISWAR RAO VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
44	CONTC/0001201/2021	G. MATHI VATHANAN, IAS DHARMA PADHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
45	CONTC/0001202/2021	G. MATHI VATHANAN, IAS HARIS CHANDRA KULDEEP VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
		G. MATHI VATHANAN, IAS		//

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46	CONTC/0001203/2021	NARENDRA NARAYAN TRIPATHY VS G. MATHI VATHANAN, IAS	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
47	CONTC/0001204/2021	UDAYA HARIJAN VS G. MATHI VATHANAN, IAS	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
48	CONTC/0001205/2021	MANOJ KUMAR PAIKRAY VS G. MATHI VATHANAN, IAS	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
49	CONTC/0001206/2021	NILAKANTHA PATTNAIK VS G. MATHI VATHANAN, IAS	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
50	CONTC/0001207/2021	PRASANTA KUMAR MISHRA VS G. MATHI VATHANAN, I.A.S.	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
51	CONTC/0001208/2021	B. PRADEEP VS G. MATHI VATHANAN, IAS	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
52	CONTC/0001209/2021	ARUN KUMAR BEHERA VS ANU GARG, IAS	ADV VS	// 0 //
53	CONTC/0001210/2021	JATINDRA ROUT VS ANUG GARG, I.A.S.	ADV. VS	// 0 //
54	CONTC/0001211/2021	BIJOY KUMAR MOHARANA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
55	CONTC/0001212/2021	PRAMOTH NAYAK VS ANU GARG, IAS	ADV VS	// 0 //
56	CONTC/0001213/2021	SAMBUNATH DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
57	CONTC/0001214/2021	BIRENDRA HARIJAN	ADV	//

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		VS	VS	0
		ANU GARG, IAS		//
58	CONTC/0001215/2021	MANIK CHANDRA BARDHAN	ADV	//
		VS	VS	0
		ANU GARG, IAS		//
59	CONTC/0001216/2021	PRASANNA KUMAR PRADHAN	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
60	CONTC/0001217/2021	HADIBANDHU BEHERA	ADV	//
		VS	VS	0
		ANU GARG, IAS		//
61	CONTC/0001218/2021	DIBYENDU SATPATHY	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
62	CONTC/0001219/2021	GAJENDRA NATH GIRI	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
63	CONTC/0001220/2021	MOHAN DAS KARAM CHAND HEMBRUM	ADV	//
		VS	VS	0
		ANU GARG, IAS		//
64	CONTC/0001221/2021	PITAMBAR NAYAK	adv.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
65	CONTC/0001222/2021	RAMESH CHANDRA DAS	BISHWA RANJAN SAHU	//
		VS	VS	0
		G. MATHI VATHANAN, IAS		//
66	CONTC/0001223/2021	NIMITA SADANGI	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
67	CONTC/0001224/2021	DR.BISWAJIT HOTA	SANTOSH KUMAR NANDA	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA, I.A.S.		//
68	CONTC/0001225/2021	SHANKAR DAS	SIBAPRASAD SETHY	//
		VS	VS	0

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69	CONTC/0001226/2021	SUBHANJAN MOHANTY REGISTRAR JUDICIAL, ODISHA HIGH COURT ADV. VS	VS	// // ()
70	CONTR/0000009/2021	SECRETARY, FOREST AND ENVIRONMENT DEPT. REGISTRAR (JUDICIAL), ORISSA HIGH COURT ADV. VS	VS	// / /0 ()
71	CRLMA/0000053/2021	SECRETARY, FOREST AND ENVIRONMENT DEPARTMENT KAMALA @ KAMALA KANTA DASH VS	ADV. VS	// / /0 ()
72	CRLMC/0000289/2021	STATE OF ODISHA DEBAKANTHA PATI VS	ANANGA KUMAR OTTA VS	// JENAPUR /82 /2018 ()
73	CRLMC/0000290/2021	STATE OF ODISHA VENKATA RANGA RAO VS	K.C.NAYAK VS	// SORO /406 /2020 ()
74	CRLMC/0000291/2021	STATE OF ODISHA NIDHIA PRUSTY VS	DURLLABHA RANJAN MISHRA VS	// NALCO /142 /2018 ()
75	CRLMC/0000292/2021	STATE MUNA @ JIBENANDU PANDA VS	AMULYA RATNA PANDA VS	// BHADRAK RURAL /119 /2018 ()
76	CRLMC/0000293/2021	STATE OF ORISSA MANAS BEHERA VS	DIBYA JYOTI SAHOO VS	// MARSHAGHAI /231 /2012 ()
77	CRLMC/0000294/2021	STATE OF ORISSA BISWANATH AGARWALA VS	SAMIR KUMAR MISHRA VS	// / /0 ()
78	CRLMP/0000329/2021	STATE OF ORISSA R.K.BIPLAB KISHORE KAP VS	P.K.ROUT VS	// / /0 ()
79	CRLMP/0000330/2021	STATE OF ODISHA SEKHAR KUMAR SENDHA VS	P.K.ROUT VS	// / /0 ()
		STATE OF ODISHA		//

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80	CRLMP/0000331/2021	TANUJIT BEHERA VS STATE OF ODISHA	NRUSINGHA NANDA MAHAPATRA VS	// () //
81	CRLMP/0000332/2021	PURNACHANDRA DAS VS STATE OF ODISHA	SIBA PRASAD SETHY VS	// () //
82	CRLMP/0000333/2021	SANJUBALA BEHERA VS INSPECTOR IN CHARGE,MANCHESWAR PS	DURGA PRASAD S. MALLICK VS	// () //
83	CRLREV/0000069/2021	JEEBAN@JIBANJYOTI BHARIMAL VS STATE OF ODISHA	LINGARAJ SARANGI VS	// () //
84	CRLREV/0000070/2021	SAUDAMINI NAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// () //
85	FAO/0000039/2021	SUKANTIMANI SANTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
86	GCRLA/0000002/2021	STATE OF ODISHA VS JHASA @ JHASAKETAN ROUT	SK. ZAFARULLA, A.S.C. VS	JARAPADA /15 /2016 DISTRICT AND SESSIONS JUDGE,ANGUL(Anugul *) CT/0000157/2016
87	MACA/0000088/2021	M/S. IFFCO TOKIO GENERAL INSURANCE CO. AND VS MANORANJAN JENA	ANUPAM DASH VS	// () //
88	MACA/0000089/2021	M/S. IFFCO TOKIO G.I.CO. LTD. VS GITARANI DHARUA @ DURUA	ANUPAM DAS VS	// () //
89	TRP(C)/0000058/2021	DR. NIBEDITA NANDA VS BYOMAKESH MISHRA	ABHAS MOHANTY VS	// () //
90	TRP(C)/0000059/2021	BANITA KUMARI TRIPATHY VS SIBA SHANKAR SHADANGI	FALGUNI RAJGURU MOHAPATRA VS	// () //
91	TRPCRL/0000015/2021	DUMPALA BHAGYASHREE @ D. BHAGYASHREE	SUBBHAGYA KUMAR DASH	MAHILA (BERHAMPUR) /98 /2020

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		VS	VS	0
		STATE OF ODISHA		//
92	WA/0000166/2021	AMULYA KUMAR TRIPATHY	HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WA/0000167/2021	DR. BIMAL KANTA TRIPATHY	BIRAJA PRASAD TRIPATHY	//
		VS	VS	0
		NABAGHANA NAYAK		//
94	WA/0000168/2021	GENERAL ADMINISTRATION	RABI NARAYAN MISHRA (2), A.G.A.	//
		VS	VS	0
		RATAN KUMAR SAHOO		//
95	WA/0000169/2021	STATE OF ODISHA	RABI NARAYAN MISHRA (2), A.G.A.	//
		VS	VS	0
		HEMANTA KUMAR SWAIN		//
96	WA/0000170/2021	STATE OF ODISHA	RABI NARAYAN MISHRA (2)	//
		VS	VS	0
		PABANESWAR TANDI		//
97	WA/0000171/2021	STATE OF ODISHA	A.G.A.	//
		VS	VS	0
		SANTOSHI KUMARI PANDA		//
98	WA/0000172/2021	STATE OF ODISHA	RABI NARAYAN MISHRA (2)	//
		VS	VS	0
		SUJIT RANJAN SHARMA		//
99	WA/0000173/2021	STATE OF ODISHA	RABI NARAYAN MISHRA (2)17	//
		VS	VS	0
		MAMATA KUMARI SAHU		//
100	WA/0000174/2021	G.A.(VIG)	RABI NARAYAN MISHRA (2)	//
		VS	VS	0
		SANTOSH KUMAR MOHANTY		//
101	WA/0000175/2021	STATE OF ODISHA	RABI NARAYAN MISHRA (2)	//
		VS	VS	0
		JAGABANDHU JENA		//
102	WP(C)/0006388/2021	JALANDHAR PADHAN	S.PATTANAIAK	//
		VS	VS	0

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103	WP(C)/0006389/2021	STATE OF ODISHA CHATURBHUJA NAIK VS	S.PATTANAİK VS	// // 0
104	WP(C)/0006390/2021	STATE OF ODISHA ANADI CHARAN SWAIN VS	S.PATTANAİK VS	// // 0
105	WP(C)/0006391/2021	STATE OF ODISHA ABHAYA KUMAR SAHU VS	S.PATTANAİK VS	// // 0
106	WP(C)/0006392/2021	STATE OF ODISHA SALIL RANJAN SIKDAR VS	S.PATTANAİK VS	// // 0
107	WP(C)/0006393/2021	STATE OF ODISHA JANMEJAYA PADHAN VS	S.PATTANAİK VS	// // 0
108	WP(C)/0006394/2021	STATE OF ODISHA JIBANANDA KHAMARI VS	S.PATTANAİK VS	// // 0
109	WP(C)/0006395/2021	STATE OF ODISHA BRAJABANDHU RANA VS	S.PATTANAİK VS	// // 0
110	WP(C)/0006396/2021	STATE OF ODISHA GAJENDRANATH JENA VS	S.PATTANAİK VS	// // 0
111	WP(C)/0006397/2021	STATE OF ODISHA DASHARATHI BEHERA VS	S.PATTANAİK VS	// // 0
112	WP(C)/0006398/2021	STATE OF ODISHA PRADIPTA KUMAR SWAIN VS	S.PATTANAİK VS	// // 0
113	WP(C)/0006399/2021	STATE OF ODISHA RATIKANTA SAHOO VS STATE OF ORISSA	MANORANJAN MISHRA VS	// // 0 //

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114	WP(C)/0006400/2021	TANU JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
115	WP(C)/0006401/2021	SANJUKTA SAHOO VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
116	WP(C)/0006402/2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS STATE TRANSPORT AUTHORITY	MANOJ KUMAR PAL VS	// 0 //
117	WP(C)/0006403/2021	RAMA CHANDRA ROUSTRAY VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
118	WP(C)/0006404/2021	JUBARAJ PADHAN VS COLLECTOR, BALANGIR	ANUPAM DASH VS	// 0 //
119	WP(C)/0006405/2021	ADIKANDA SAHOO VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
120	WP(C)/0006406/2021	DEEPAK BOHIDAR VS R.T.O., SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
121	WP(C)/0006407/2021	JAGADIS SA VS MCL (B AND G AREA)	PRASANTA KUMAR SATAPATHY VS	// 0 //
122	WP(C)/0006408/2021	ANANTA KUMAR NAYAK VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
123	WP(C)/0006409/2021	PRANATI BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
124	WP(C)/0006410/2021	SAMIR PRADHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
125	WP(C)/0006411/2021	RAMA CHANDRA BEHERA	GANESH PRASAD SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0006412/2021	PUJARANI NAYAK	SANJEEV UDGATA	//
		VS	VS	0
		DIRECTORATE OF TEACHER EDUCATION AND SCERT, ODISHA		//
127	WP(C)/0006413/2021	EPITYCHIA CORPORATE SOL PVT.LTD.	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		R.T.O.,BBSR II		//
128	WP(C)/0006414/2021	VARIAL KUMAR RAWLANI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0006415/2021	EPITYCHIA CORPORATE SOL PVT.LTD.	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		R.T.O.,BBSR II		//
130	WP(C)/0006416/2021	EPITYCHIA CORPORATE SOL PVT.LTD.	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		R.T.O.,BBSR II		//
131	WP(C)/0006417/2021	MANORANJAN DASH	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0006418/2021	BIJAYA KUMAR SAMAL	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0006419/2021	PARBATI BEHERA	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0006420/2021	ABHIMANYU SETHI	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0006421/2021	NARESH CHANDRA MOHANTA @ NARESH MOHANTA	MOHENDRA KUMAR RIWAL	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0006422/2021	HRUDANANDA SETHI	PRADEEP KUMAR ROUT	//
		VS	VS	0

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137	WP(C)/0006423/2021	STATE OF ODISHA GANGADHAR BEHERA VS STATE	PRADEEP KUMAR ROUT VS	// // 0 //
138	WP(C)/0006424/2021	SARBESWAR BEHERA VS DIST. JUDGE, JAJPUR	DINESH KUMAR MOHANTY VS	// 0 //
139	WP(C)/0006425/2021	BIJAYA KUMAR MALLICK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
140	WP(C)/0006426/2021	SUDAM DANSANA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
141	WP(C)/0006427/2021	PURNA CHANDRA MANDAL VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
142	WP(C)/0006428/2021	MD. ASIQUE VS OSDCD, BBSR	CHINTU KUMAR AGRAWAL VS	// 0 //
143	WP(C)/0006429/2021	GOURANGA BEHERA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
144	WP(C)/0006430/2021	NALINI DIKHIT VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
145	WP(C)/0006431/2021	DHANESWAR SUTAR VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
146	WP(C)/0006432/2021	CHITTARANJAN DAS VS STATE OF ODISHA		// 0 //
147	WP(C)/0006433/2021	MAHENDRA KUMAR NAYAK VS AHALYA KUMAR SAMANTARAY	SANDEEP RATH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0006434/2021	CHARLI CHARCHIKA JENA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
149	WP(C)/0006435/2021	SURYA KANTA NAYAK VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
150	WP(C)/0006436/2021	NAMITA PANDA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
151	WP(C)/0006437/2021	AKSHAYA KUMAR PUHAN VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
152	WP(C)/0006438/2021	LINGARAJ REDDY VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //
153	WP(C)/0006439/2021	PRAMILA BADHEI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
154	WP(C)/0006440/2021	RAJ KISHORE SAHU VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //
155	WP(C)/0006441/2021	SATYABRATA NANDA VS VEER SURENDRA SAI UNIVERSITY	SOUMYA RANJAN DAS VS	// 0 //
156	WP(C)/0006442/2021	SANJUBALA MOHANTY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
157	WP(C)/0006443/2021	LAXMIDHAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
158	WP(C)/0006444/2021	PRAHALLAD BARIK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
159	WP(C)/0006445/2021	SANGHAMITRA PARIDA	HRUDANANDA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0006446/2021	MAYADHAR SAHOO	ANUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0006447/2021	MRUTYUNJAY MOHAPATRA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0006448/2021	PRAKASH SWAIN	ANUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0006449/2021	RANJIT KUMAR PRADHAN	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0006450/2021	BABITA CHOUDHURY	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0006451/2021	SARAT KUMAR SAHOO	ANUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0006452/2021	MITALI SINGH	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0006453/2021	PRAVAS BEHERA	ANUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0006454/2021	MADHUSMITA ROUT	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0006455/2021	HASINI JENA	SATYABRATA MOHANTY 1	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0006456/2021	SISIR KUMAR MOHAPATRA	BIBHUDHENDRA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0006457/2021	GOVT.OF ODISHA KANAK MANJARI DASH VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// // 0 //
172	WP(C)/0006458/2021	RAMESH CHANDRA NATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
173	WP(C)/0006459/2021	PADMABATI PATI VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// 0 //
174	WP(C)/0006460/2021	DR.PRAKASH KUMAR DASH VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
175	WP(C)/0006461/2021	SUDARSAN ROUT VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
176	WP(C)/0006462/2021	SK. SHAMSHUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
177	WP(C)/0006463/2021	MANJULATA MAHANTA VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// 0 //
178	WP(C)/0006464/2021	MANASI SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
179	WP(C)/0006465/2021	MINATI NAIK VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// 0 //
180	WP(C)/0006466/2021	MITU SETHY VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// 0 //
181	WP(C)/0006467/2021	DAMAYANTI MAHANTA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0006468/2021	SAROJ DEO VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// 0 //
183	WP(C)/0006469/2021	SAKUNTALA MAHANTA VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// 0 //
184	WP(C)/0006470/2021	AJAYA BHATRA VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
185	WP(C)/0006471/2021	SASMITA KAR VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
186	WP(C)/0006472/2021	ASIT KUMAR PATTANAİK VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
187	WP(C)/0006473/2021	CHITTA RANJAN DAS VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
188	WP(C)/0006474/2021	PRASAN KUMAR BARIK VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
189	WP(C)/0006475/2021	MALAYA KUMAR MOHANTY VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
190	WP(C)/0006476/2021	GANESH CHANDRA KAR VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
191	WP(C)/0006477/2021	SAMBHUNATH GHADIA VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
192	WP(C)/0006478/2021	NANDINI PATEL VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
193	WP(C)/0006479/2021	PRAMOD KUMAR SAHOO	SATYA SINDHU KASHYAP	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0006480/2021	KAMALA SAHU	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0006481/2021	ANITA PATEL	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0006482/2021	CHAITANYA BHOI	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0006483/2021	GOPAL CHANDRA BISWAL	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0006484/2021	BHARATI MISHRA	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0006485/2021	ASHOK KUMAR PRADHAN	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0006486/2021	JOGENDRA BHUJABAL	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0006487/2021	BIJAY KUMAR DASH	KALI PRASANNA MISHRA	//
		VS	VS	0
		COLLECTOR, BHADRAK		//
202	WP(C)/0006488/2021	DR.NIRANJAN SWAIN	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0006489/2021	BADRI NARAYAN SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0006490/2021	ASISH KUMAR PANDA	ARUN KUMAR PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0006491/2021	STATE OF ODISHA ABANTI NAYAK VS	PROMODA KUMAR MISHRA VS	// // 0
206	WP(C)/0006492/2021	STATE OF ODISHA BIRANCHI NARAYAN SAHOO VS	ARUN KUMAR PATRA VS	// // 0
207	WP(C)/0006493/2021	STATE OF ODISHA M/S.PANCHDEEP CONSTRUCTION LTD. VS	DEEPAK KUMAR PANDA VS	// // 0
208	WP(C)/0006494/2021	ODISHA REAL ESTATE APPELLATE TRIBUNAL ASMIYA RANJAN MAJHI VS	KALPANA NAYAK VS	// // 0
209	WP(C)/0006495/2021	INSPECTOR GENERAL, REGISTRAR OF ODISHA SATRUGHNA PARIDA VS	K.K.BHUYAN VS	// // 0
210	WP(C)/0006496/2021	THE D.M.,ODISHA AGRO INDUSTRIES CORPORATION LTD. MADHUSUDAN DHAL VS	S.P.DHAL VS	// // 0
211	WP(C)/0006497/2021	STATE OF ODISHA KASINATH JENA VS	B.DASH VS	// // 0
212	WP(C)/0006498/2021	STATE OF ODISHA SANTILATA JENA VS	B.DASH VS	// // 0
213	WP(C)/0006499/2021	STATE OF ODISHA RAJU SINGH VS	B.DASH VS	// // 0
214	WP(C)/0006500/2021	STATE OF ODISHA SUBASINI DAS VS	BHUBANESWAR DASH VS	// // 0
215	WP(C)/0006501/2021	STATE OF ODISHA RAHUL MAHAPATRA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0006502/2021	RAMESH KUMAR JOSHI VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
217	WP(C)/0006503/2021	ODISHA GRAMYA BANK, JUNEI BRANCH VS THE DIRECTOR, HORTICULTURE, ODISHA	AUROVINDA MOHANTY VS	// 0 //
218	WP(C)/0006504/2021	ODISHA GRAMYA BANK, SAKHIGOPAL BRANCH VS THE COMMNR. CUM SECY., PANCHAYATI RAJ AND DRINKING WATER DEPT.	AUROVINDA MOHANTY VS	// 0 //
219	WP(C)/0006505/2021	ODISHA GRAMYA BANK, SAKHIGOPAL BRANCH VS THE SUB REGISTRAR, SATYABADI	AUROVINDA MOHANTY VS	// 0 //
220	WP(C)/0006506/2021	ODISHA GRAMYA BANK, SAKHIGOPAL BRANCH VS THE CHIEF DIST. MEDICAL OFFICER, PURI	AUROVINDA MOHANTY VS	// 0 //
221	WP(C)/0006507/2021	BIBHUTI BHUSAN DAS VS COLLECTOR AND DM, DHENKANAL	PRASANNA KUMAR MISHRA VS	// 0 //
222	WP(C)/0006508/2021	SUDIPTA KUMAR PATEL VS S.D.O.(ELECTRICAL), TPWODL	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
223	WP(C)/0006509/2021	STATE OF ODISHA VS BISHNU CHARAN SAHOO	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
224	WP(C)/0006510/2021	GOLLA MAHESWAR RAO VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
225	WP(C)/0006511/2021	RUJA BIBI VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
226	WP(C)/0006512/2021	JANAKI SAHOO VS R.T.O., KEONJHAR	SITANSU MOHAN SINGH VS	// 0 //
227	WP(C)/0006513/2021	SUNI ROUT	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		R.T.O. CHANDIKHOLE		//
228	WP(C)/0006514/2021	SATYABRATA JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., KEONJHAR		//
229	WP(C)/0006515/2021	M/S.SASMITA FILLING STATION	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.CHANDIKHOLE		//
230	WP(C)/0006516/2021	RANGALATA JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
231	WP(C)/0006517/2021	M/S.SASMITA FILLING STATION	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.CHANDIKHOLE		//
232	WP(C)/0006518/2021	DHANURJAY ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
233	WP(C)/0006519/2021	JANAKI SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.CHANDIKHOLE		//
234	WP(C)/0006520/2021	E KAILASH DORA	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.CHANDIKHOLE		//
235	WP(C)/0006521/2021	NALINIPRAVA PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0006522/2021	MIHIR RANJAN MALIK	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0006523/2021	RAJLAXMI PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
		SUPERINTENDENT OF POLICE,PURI		//
238	WP(C)/0006524/2021	KAPILENDRA NAYAK	ANUP SENAPATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0006525/2021	STATE OF ODISHA NARENDRA KUMAR DAS VS	ANUP UDAYA SENAPATI VS	// // 0
240	WP(C)/0006526/2021	STATE OF ODISHA PRAMOD KUMAR TRIPATHY VS	ANUP SENAPATI VS	// // 0
241	WP(C)/0006527/2021	STATE OF ODISHA DILLIP KUMAR SAHOO VS	ANUP SENAPATI VS	// // 0
242	WP(C)/0006528/2021	STATE OF ODISHA SAROJA KUMAR RATH VS	ANUP UDAYA SENAPATI VS	// // 0
243	WP(C)/0006529/2021	STATE OF ODISHA DILLIP KUMAR MOHANTA VS	ANUP UDAYA SENAPATI VS	// // 0
244	WP(C)/0006530/2021	STATE OF ODISHA BANSHIDHAR NAYAK VS	ANUP UDAYA SENAPATI VS	// // 0
245	WP(C)/0006531/2021	STATE OF ODISHA PRAMOD KUMAR PAITAL VS	ANUP UDAYA SENAPATI VS	// // 0
246	WP(C)/0006532/2021	STATE OF ODISHA JATADHARI SWAIN VS	RANJITA SAHOO VS	// // 0
247	WP(C)/0006533/2021	STATE OF ODISHA BISWAJIT DAS VS	ANUP UDAYA SENAPATI VS	// // 0
248	WP(C)/0006534/2021	STATE OF ODISHA GYANENDRA SENAPATI VS	ANUP SENAPATI VS	// // 0
249	WP(C)/0006535/2021	STATE OF ODISHA PRADEEP KUMAR ROUT VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0006536/2021	MANOJ KUMAR RANA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
251	WP(C)/0006537/2021	PRABEENA KUMAR SUBUDHI VS STATE OF ODISHA	ANUP SENAPATI VS	// 0 //
252	WP(C)/0006538/2021	RADHARAMAN BOHIDAR VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
253	WP(C)/0006539/2021	NARASINGH SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
254	WP(C)/0006540/2021	SATYANARAYAN DASH VS OJEE	ADITYA KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0006541/2021	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
256	WP(C)/0006542/2021	BIKRAMADITYA SAHOO VS RESERVE BANK OF INDIA	TAPAN KUMAR JENA SANATA VS	// 0 //
257	WP(C)/0006543/2021	SUDARSAN NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
258	WP(C)/0006544/2021	BASANT KU.BEHERA VS COLLECTOR, DHENKANAL	BIJAYA KUMAR BEHERA VS	// 0 //
259	WP(C)/0006545/2021	JAYANTIMALA BHATTA @ JENA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
260	WP(C)/0006546/2021	PRATAP KUMAR SAHOO VS TAHASILDAR, KANTAPADA	DWARIKA PRASAD MOHANTY VS	// 0 //
261	WP(C)/0006547/2021	NIRANJAN TRIPATHY	SANJIB KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0006548/2021	SARAT CHANDRA SAHOO	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0006549/2021	LAXMIDHAR PRADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0006550/2021	NILAMANI JENA	MAHIMANANDA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0006551/2021	SADASIBA MOHAPATRA	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0006552/2021	RAMAKRUSHNA PANDA	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0006553/2021	BAISHNAB CHARAN DAS	NARESH CHANRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0006554/2021	NIRMAL KUMAR SAHOO	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0006555/2021	GURA SAHOO@ GURUBARI SAHOO	PRAFULLA KUMAR MALLICK	//
		VS	VS	0
		THE BRANCH MANAGER, PNB, HARIPUR HAAT BRANCH		//
270	WP(C)/0006556/2021	PRAFULLA KUMAR RANA	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0006557/2021	ITISHREE SWAIN	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0006558/2021	RAGHUMANI SWAIN	PRADEEP KUMAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0006559/2021	STATE OF ODISHA PUSPARANI BAHINIPATI VS	SAMEER KUMAR DAS VS	// // 0
274	WP(C)/0006560/2021	STATE OF ODISHA PRAHALAD MALIK VS	PRADEEP KUMAR ROUT VS	// // 0
275	WP(C)/0006561/2021	STATE OF ODISHA RANJAN KUMAR MALLICK VS	PRADEEP KUMAR ROUT VS	// // 0
276	WP(C)/0006562/2021	STATE OF ODISHA DR. BAIJAYANTI SINGH VS	NAPOLEON SAHANI VS	// // 0
277	WP(C)/0006563/2021	STATE OF ODISHA VIKRAMADITYA MISHRA VS	RAJJEET ROY VS	// // 0
278	WP(C)/0006564/2021	THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD SURENDRA BARIK VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
279	WP(C)/0006565/2021	STATE OF ODISHA SATYAJIT JENA VS	RASHMI KANTA ACHARYA VS	// // 0
280	WP(C)/0006566/2021	THE VICE CHANCELLOR,(BPUT),ROURKELA SAYEED HAPIZ ALI VS	SAMAYA KUMAR RAY VS	// // 0
281	WP(C)/0006567/2021	COMMNR. OF LR AND S, ORISSA KRUSHNA CHANDRA SWAIN VS	KOUSIK ANANDA GURU VS	// // 0
282	WP(C)/0006568/2021	STATE OF ODISHA PRATAP KUMAR PALLAI@ PRATAP PALAI VS	SAMAYA KUMAR RAY VS	// // 0
283	WP(C)/0006569/2021	COMMNR. OF LR AND S, ORISSA CHITTA RANJAN NAYAK @ CHITA RANJAN NAYAK VS	SWATA PANIGRAHI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0006570/2021	PRAVATI PALLAI VS COMMR. OF LR AND S, ORISSA	SAMAYA KUMAR RAY VS	// 0 //
285	WP(C)/0006571/2021	TANKA DHAR PANTHIA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
286	WP(C)/0006572/2021	DR. GAURANGA CHARAN NANDA VS UTKAL UNIVERSITY	AVIJIT MISHRA VS	// 0 //
287	WP(C)/0006573/2021	K.TEKESWAR ACHARY VS STATE OF ODISHA	C.ANANDA RAO VS	// 0 //
288	WP(C)/0006574/2021	SOMANATH PANDA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
289	WP(C)/0006575/2021	MANAGING COMMITTEE OF RAGHUNATHPUR VS STATE OF ODISHA	ARORA ANUPRIYA VS	// 0 //
290	WP(C)/0006576/2021	BANA BIHARI MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
291	WP(C)/0006577/2021	KABITA ADHIKARI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
292	WP(C)/0006578/2021	SURESH CHANDRA SUBUDHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
293	WP(C)/0006579/2021	GOUTAM KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
294	WP(C)/0006580/2021	DEEPAK KUMAR PATI VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
295	WP(C)/0006581/2021	KARUNAKAR BEHERA	ANURAG PATI	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0006582/2021	JITENDRA KUMAR DASH	SITI KANT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0006583/2021	YUDHISTHIR PAL	ALOK KUMAR MOHANTY	//
		VS	VS	0
		THE SECY. PANCHAYATIRAJ DEPT.		//
298	WP(C)/0006584/2021	HIREN PRATAP DAS	ASHOK PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0006585/2021	RAGHUNATHA PALEI	CHITTA RANJAN PATTNAIK	//
		VS	VS	0
		PRINCIPAL SECY. GOVT.OF ODISHA		//
300	WP(C)/0006586/2021	BASUDEB KHANDUAL	OMKAR DEVDAS	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0006587/2021	RAJENDRA KUMAR NAIK	OMKAR DEVDAS	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0006588/2021	CHANDRAMA SABAR	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0006589/2021	DINA RANA	BBHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0006590/2021	GOPAL MAJHI	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0006591/2021	KHADAKA MAJHI	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0006592/2021	DOSILA DEI	BHASKAR SAMANTARAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0006593/2021	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
308	WP(C)/0006594/2021	THE STATE OF ODISHA M/S.BIRAJA CONSTRUCTION, SUPER CLASS CONSTRUCTION	VS	// // 0
309	WP(C)/0006595/2021	STATE OF ODISHA MOHAMMED MAJBUL VS	HRUDANANDA MOHAPATRA VS	// // 0
310	WP(C)/0006596/2021	STATE OF ODISHA UMESH CHANDRA SAHOO VS	SAMARENDRA PATTANIK VS	// // 0
311	WP(C)/0006597/2021	STATE OF ODISHA AJIT KUMAR PADHI VS	SAMARENDRA PATTANIK VS	// // 0
312	WP(C)/0006598/2021	STATE OF ODISHA DASHARATHA SAHU VS	SAMARENDRA PATTANIK VS	// // 0
313	WP(C)/0006599/2021	STATE OF ODISHA SASHI KANTA MOHANTY VS	SUBASH CHANDRA ACHARYA VS	// // 0
314	WP(C)/0006600/2021	STATE OF ODISHA NABAGHAN MANTRY VS	PRONOY MOHANTY VS	// // 0
315	WP(C)/0006601/2021	STATE OF ODISHA RANJAN DIGAL VS	BIBHU PRASAD CHHUALSINGH VS	// // 0
316	WP(C)/0006602/2021	STATE OF ODISHA MANURAJ DIGAL VS	BIBHU PRASAD CHHUALSINGH VS	// // 0
317	WP(C)/0006603/2021	STATE OF ODISHA SURESH CHANDRA JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0006604/2021	BRAJABANDHU BEHERA VS STATE OF ODISHA	AMIT PRASD BOSE VS	// 0 //
319	WP(C)/0006605/2021	BIKASH DEB VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
320	WP(C)/0006606/2021	ASALATA BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
321	WP(C)/0006607/2021	PURSOTTAM ROUTRAY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
322	WP(C)/0006608/2021	BUDHIRAM GOUDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
323	WP(C)/0006609/2021	BHABANI PRASAD MAJHI VS THE CHAIRPERSON, LOKAYUKTA, ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
324	WP(C)/0006610/2021	SUKANTA MEKAP VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
325	WP(C)/0006611/2021	AKHAYA KUMAR RATH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
326	WP(C)/0006612/2021	DIBAKAR MAHANTA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
327	WP(C)/0006613/2021	GOBINDA SETHI VS STATE OF ODISHA	BHAWANI PRASAD TRIPATHY VS	// 0 //
328	WP(C)/0006614/2021	SURENDRANATH SAMAL VS STATE OF ODISHA	BHAWANI PRASAD TRIPATHY VS	// 0 //
329	WP(C)/0006615/2021	BUDHADEV SAMAL	BHAWANI PRASAD TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0006616/2021	SATYENDRA MEHTA	BIKRAM RATH	//
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0002211/2021	BIMAL DEHURY	B.S.DASPARIDA	MANAMUNDA /13 /2021
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0002212/2021	BANAMBAR MAJHI	RABINDRANATH BARIK	KHANDAPARA /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0002213/2021	JITU @ JITENDRA KESHI	UNMESH CHANDRA JENA	BHADRAK TOWN /23 /2021
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0002214/2021	SANJAY KUMAR SHAOO	ANUGRAHA NARAYAN SAMANTARAY	TIRTOL /447 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0002215/2021	ASHOK SAHOO	SANGRAM KESHARI ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0002216/2021	SUBHAM RAY	SACHIDANANDA PADHEE	BARGARH /227 /2015
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0002217/2021	PRATAP BEHERA	PARTHA SARATHI NAYAK	ANGUL TOWN /78 /2021
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0002218/2021	PADMA LOCHAN SETHI	PRAMOD KUMAR JENA	KHANTAPADA /45 /2021
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0002219/2021	KAMALA BEHERA	PRAMOD KUMAR JENA	BALASORE TOWN /30 /2021
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0002220/2021	SIBANANDA DALEI @ PABANA	AMITAV TRIPATHY	FATEGARH /92 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0002221/2021	STATE OF ODISHA SILU @ SHAILESH KUMAR PATTANAYAK VS	DEVASHIS PANDA VS	// KEONJHAR TOWN /75 /2021 ()
342	ABLAPL/0002222/2021	STATE OF ODISHA SILU @ SHAILESH KUMAR PATTANAYAK VS	DEVASHIS PANDA VS	// KEONJHAR TOWN /74 /2021 ()
343	ABLAPL/0002223/2021	STATE OF ODISHA RATHA @ SURATHA NAG @ SURATHA CHANDRA VS	DR. CHANDANANDA PADHEE VS	// BARGARH /227 /2015 ()
344	ABLAPL/0002224/2021	STATE OF ODISHA KAMAKSHI PRASAD PANDA VS	ANOOP MISHRA VS	// GURANDI /95 /2020 ()
345	ABLAPL/0002225/2021	STATE OF ODISHA UMAKANTA SWAIN VS	SIDHARTHA DAS VS	// MAHANGA /5 /2021 ()
346	ABLAPL/0002226/2021	STATE OF ODISHA SANTOSH KUMAR PADHI VS	SITI KANT MISHRA VS	// NAYAPALLI P.S. /505 /2020 ()
347	ABLAPL/0002227/2021	STATE OF ODISHA DILU @ BHAKTABANDHU DAS VS	AMULYA RATNA PANDA VS	// TIHIDI /192 /2017 ()
348	ABLAPL/0002228/2021	STATE OF ODISHA BISWAJIT SAHOO @ VISHAJIT SAHOO VS	BIJAY KUMAR BEHERA VS	// CHANDRASEKHARPUR /90 /2021 ()
349	ABLAPL/0002229/2021	STATE OF ODISHA RILIF @ RILLIP SUNA VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /166 /2020 ()
350	ABLAPL/0002230/2021	STATE OF ODISHA SK. ANSAR VS	SATYA NARAYAN MISHRA (4) VS	// BHADRAK RURAL /78 /2021 ()
351	ABLAPL/0002231/2021	STATE OF ODISHA BHISMADEV MANDAL VS	PRAFULLA KUMAR BISWAL VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0002232/2021	HARIHAR SAHU VS STATE OF ODISHA	ANWAR HUSSEN VS	MAHILA PS,SEC-3,ROURKELA /2 /2021 () //
353	ABLAPL/0002233/2021	BAPU @ PRADEEP KU. MALLIK VS STATE OF ODISHA	JAYANTA KUAMR MAJHI VS	/35 /2021 () //
354	ABLAPL/0002234/2021	MANORANJAN PANIGRAHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /230 /2020 () //
355	ABLAPL/0002235/2021	SANGRAM KUMAR BARIK @ SANGRAM BARIK VS STATE OF ODISHA	BITIKANT MISHRA VS	KUAKHIA /46 /2021 () //
356	ABLAPL/0002236/2021	SUPRABHA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
357	ABLAPL/0002237/2021	REBATI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /2 /2021 () //
358	ABLAPL/0002238/2021	ASIT KUMAR SAMAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BURLA /73 /2021 () //
359	ABLAPL/0002239/2021	PETER AMEN DAS VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	CHOUDWAR /351 /2019 () //
360	ABLAPL/0002240/2021	HIRALAL SHARMA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	DELANGA /32 /2021 () //
361	ABLAPL/0002241/2021	ASIT KUMAR SATAPATHY VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KHARABEL NAGAR P.S. /54 /2021 () //
362	ABLAPL/0002242/2021	NAGEN SAMAL VS STATE OF ODISHA	ASHOK KUMAR SASMAL VS	CUTTACK SADAR /106 /2021 () //
363	ABLAPL/0002243/2021	MAHESWAR PANDA	PRAVASH CHANDRA JENA	TALASARI MARINE /6 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0002244/2021	ASEEM GARG	BISWAJIT NAYAK	/ /0
		VS	VS	()
		UNION OF INDIA		//
365	ABLAPL/0002245/2021	NARESH KUMAR GARG	BISWAJIT NAYAK	/ /0
		VS	VS	()
		UNION OF INDIA		//
366	ABLAPL/0002246/2021	BIPRA PRASAD SWAIN	BIDYALOK MOHAPATRA	CUTTACK SADAR /84 /2021
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0002247/2021	BASUDEV DIGAL	SUSANTA KUMAR MISHRA	KASINAGAR /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	WPC(OA)/0000697/2019	PRABHAT KUMAR GHOSH	SURYA NARAYAN PATNAIK	//
		VS	VS	()
		STATE OF ODISHA		//
369	WPC(OA)/0000713/2019	BHOLESWAR BEHERA	SRIKANTA KUMAR NATH	//
		VS	VS	()
		RURAL DEVELOPMENT DEPARTMENT		//
370	WPC(OA)/0000714/2019	GAGAN BIHARI MOHAPATRA	SRIKANTA KUMAR NATH	//
		VS	VS	()
		RURAL DEVELOPMENT DEPARTMENT		//
371	WPC(OAC)/0000006/2015	MANOJ KUMAR MISHRA	MANOJ KUMAR KHUNTIA	//
		VS	VS	()
		STATE OF ODISHA		//
372	WPC(OAC)/0000045/2015	JASOBANTA PADHAN	NIRANJAN LENKA	//
		VS	VS	()
		STATE OF ODISHA		//
373	WPC(OAC)/0000046/2015	SHESADEV NANDA	NIRANJAN LENKA	//
		VS	VS	()
		STATE OF ODISHA		//
374	WPC(OAC)/0000047/2015	KHAGENDRA KUMAR SIAL	NIRANJAN LENKA	//
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WPC(OAC)/0000048/2015	STATE OF ODISHA BADRI NARAYAN MOHAPATRA VS	NIRANJAN LENKA VS	// // 0
376	WPC(OAC)/0000049/2015	STATE OF ODISHA AMITABH ROUT VS	NIRANJAN LENKA VS	// // 0
377	WPC(OAC)/0000058/2015	STATE OF ODISHA KABIRAJ SAHU VS	NIRANJAN LENKA VS	// // 0
378	WPC(OAC)/0000095/2019	UNION OF INDIA ADITYA DEHURI VS	S.K. SAMAL VS	// // 0
379	WPC(OAC)/0000285/2015	STATE OF ODISHA CHITRASEN BISOI VS	SIDHESWAR MALLIK VS	// // 0
380	WPC(OAC)/0000916/2017	STATE OF ODISHA JOGENDRA BISWAL VS	D.R. SWAIN, M.M. SWAIN VS	// // 0
381	WPC(OAC)/0002300/2015	STATE OF ODISHA PARTHA SARATHI NANDA VS	L.PRADHAN VS	// // 0
382	CONTC(CP)/0000186/2015	STATE OF ODISHA BENUDHAR NIAL VS	MANAS PATI VS	// // 0
383	CONTC(CPC)/0000295/2016	COMMISSIONER-CUM-SECY. TO GOVT. RASHMI REKHA MISHRA VS	GYANENDRA CHANDRA SWAIN VS	// // 0
384	CONTC(CPC)/0000309/2016	RANJANA CHOPRA, COMMISSIONER-CUM-SECY.(S AND ME) NIMAIN CHARAN JENA VS	GYANENDRA CHANDRA SWAIN VS	// // 0
385	RVWPET(RPC)/0000023/2015	RANJANA CHOPRA, COMMN.-CUM-SECY STATE OF ODISHA VS	ADV VS	// // 0
		NIMAIN CHARAN JENA		//

ORISSA HIGH COURT

MISC CASES FILED on :18/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 GCRLA/2/2021	STATE OF ODISHA-MP	SK. ZAFARULLA, A.S.C.
2	13/2021 TRPCRL/15/2021	DUMPALA BHAGYASHREE @ D. BHAGYASHREE-MP	SOUBHAGYA KUMAR DASH
3	17/2021 CMAPL/23/2021	GAGANDHWAJ MOHANTA-MP	BHABANI SHANKAR TRIPATHY 1
4	18/2021 CMAPL/24/2021	JUGAL KISHORE NAIK-MP	ADV
5	21/2021 RPFAM/276/2018	PRAKASH KU.SUBUDHI-MP	MANMAYA KUMAR DASH
6	56/2021 WPC(OAC)/2049/2016	DR. MAYADHAR PANDA-MP	S.DAS
7	57/2021 WPC(OAC)/2049/2016	DR. MAYADHAR PANDA-MP	S.DAS
8	58/2021 WPC(OAC)/2049/2016	DR. MAYADHAR PANDA-MP	S.DAS
9	59/2021 TRP(C)/58/2021	DR. NIBEDITA NANDA-MP	ABHAS MOHANTY
10	59/2021 WPC(OAC)/49/2015	AMITABH ROUT-MP	NIRANJAN LENKA
11	60/2021 TRP(C)/39/2021	BANITA BHOL-MP	MANAS RANJAN DASH
12	60/2021 WPC(OAC)/58/2015	KABIRAJ SAHU-MP	
13	61/2021 WPC(OAC)/48/2015	BADRI NARAYAN MOHAPATRA-MP	NIRANJAN LENKA
14	62/2021 WPC(OAC)/4316/2016	HARIHARA PRADHAN-MP	M/S.BUDHADEV ROUSTRAY
15	63/2021 WPC(OAC)/47/2015	KHAGENDRA KUMAR SIAL-MP	NIRANJAN LENKA
16	64/2021 WPC(OAC)/46/2015	SHESADEV NANDA-MP	NIRANJAN LENKA
17	82/2021 CRLREV/69/2021	JEEBAN@JIBANJYOTI BHARIMAL-MP	LINGARAJ SARANGI
18	83/2021 CRLREV/70/2021	SAUDAMINI NAYAK-MP	SATYANARAYAN MISHRA
19	84/2021 CMP/89/2021	GOURAHARI MALLIK-MP	SAROJAKANTA MANDAL
20	84/2021 CRLREV/70/2021	SAUDAMINI NAYAK-MP	SATYANARAYAN MISHRA
21	85/2021 CMP/90/2021	DEBENDRA KUMAR MOHANTY-MP	SILADITYA RAY
22	85/2021 CRLREV/70/2021	SAUDAMINI NAYAK-MP	SATYANARAYAN MISHRA
23	86/2021 CMP/91/2021	RUNA KHAN-MP	BIKRAM RATH
24	105/2021 CONTC/737/2021	BANAMALI BEHERA-MP	SOUMYA MISHRA
25	108/2021 CONTC/263/2021	SMITA PATTNAIK-MP	M/S.B.STRIPATHY 1, A.TRIPATHY, A.SAHOO
26	130/2021	NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA

27	MACA/71/2021 131/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJAY K. PRAMOHANTY
28	MACA/7/2021 132/2021	M/S. IFFCO TOKIO G.I.CO. LTD.-MP	ANUPAM DAS
29	MACA/89/2021 158/2021	NAYAKO MINZ-MP	M/S.DEVASHIS PANDA
30	CRLA/601/2015 159/2021	NAYAKO MINZ-MP	M/S.DEVASHIS PANDA
31	CRLA/601/2015 160/2021	NAYAKO MINZ-MP	
32	CRLA/601/2015 161/2021	NAYAKO MINZ-MP	
33	CRLA/601/2015 162/2021	NAYAKO MINZ-MP	
34	CRLA/601/2015 163/2021	NAYAKO MINZ-MP	
35	193/2021	TAPAS RANJAN SAHU-MP	JAGABANDHU SAHU
36	BLAPL/422/2021 234/2021	ELA @ ILLA @ HARISH CHANDRA MAJHI-MP	DIBYAJYOTI SAHOO
37	ABLAPL/9453/2020 244/2021	MUNA @ JIBENANDU PANDA-MP	AMULYA RATNA PANDA
38	CRLMC/292/2021 245/2021	RUDRA NARAYAN SAHOO-MP	M/S.PANCHANAN PANIGRAHI
39	CRLMC/1859/2018 247/2021	BISWANATH AGARWALA-MP	SAMIR KUMAR MISHRA
40	CRLMC/294/2021 496/2021	SARBESWAR SAHOO-MP	MOHAMMAD AKRAM
41	WA/20/2021 497/2021	DR. BIMAL KANTA TRIPATHY-MP	BIRAJA PRASAD TRIPATHY
42	WA/167/2021 2999/2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD-MP	DEEPA PAL
43	WP(C)/6402/2021 3000/2021	JAGADIS SA-MP	PRASANTA KUMAR SATAPATHY
44	WP(C)/6407/2021 3001/2021	PUJARANI NAYAK-MP	SANJEEV UDGATA
45	WP(C)/6412/2021 3002/2021	VARIAL KUMAR RAWLANI-MP	PRAFULLA KUMAR RATH
46	WP(C)/6414/2021 3003/2021	PARBATI BEHERA-MP	TRILOCHAN BARIK
47	WP(C)/6419/2021 3004/2021	NARESH CHANDRA MOHANTA @ NARESH MOHANTA-MP	KEJARIWAL
48	WP(C)/6421/2021 3005/2021	SUDAM DANSANA-MP	SURENDRA KUMAR GARTIA
49	WP(C)/6426/2021 3006/2021	MD. ASIQUE-MP	CHINTU KUMAR AGRAWAL
50	WP(C)/6428/2021 3007/2021	CHARLI CHARCHIKA JENA-MP	PRAFULLA KUMAR RATH
51	WP(C)/6434/2021 3008/2021	PRAMILA BADHEI-MP	SURENDRA KUMAR GARTIA
52	WP(C)/6439/2021 3009/2021	KISHORE KUMAR NAYAK-MP	SAMEER KUMAR DAS
53	WP(C)/29207/2020 3010/2021	SATYABRATA NANDA-MP	SOUMYA RANJAN DAS
54	WP(C)/6441/2021 3011/2021	NANDANKANAN ZOOLOGICAL PARK-MP	M/S.SIDHESWAR MALLIK
55	WP(C)/4446/2018 3012/2021	DANDAPANI JENA-MP	KHIROD K. ROUT
56	WP(C)/2648/2021 3013/2021	AJAYA KUMAR BEHERA-MP	CHITTARANJAN PATTNAIK
57	WP(C)/16047/2020 3014/2021	AJAYA BHATRA-MP	TRILOCHAN NANDA
	WP(C)/6470/2021		

58	3015/2021 WP(C)/10843/2019	BHUSAN POWER AND STEEL LTD.-MP	M/S.PRATAP CHANDRA MOHAPATRA
59	3016/2021 WP(C)/25200/2020	UDIT NARAYAN RAY-MP	SUSHANTA KUMAR JOSHI
60	3021/2021 WP(C)/6487/2021	BIJAY KUMAR DASH-MP	KALI PRASANNA MISHRA
61	3028/2021 WP(C)/36396/2020	GIRISH CHANDRA NAYAK-MP	MANOJ KUMAR MOHANTY
62	3029/2021 WP(C)/22703/2017	DHARMAPADA MOHARANA-MP	M/S.AJIT KUMAR CHOUDHURY
63	3030/2021 WP(C)/22702/2017	LAXMIDHAR JENA-MP	M/S.AJIT KUMAR CHOUDHURY
64	3031/2021 WP(C)/22701/2017	JAGABANDHU ROURAY-MP	M/S.AJIT KUMAR CHOUDHURY
65	3032/2021 WP(C)/26770/2017	HIMANSHU BHUSAN MAHARANA-MP	M/S.G.A.R. DORA
66	3033/2021 WP(C)/6493/2021	M/S.PANCHDEEP CONSTRUCTION LTD.-MP	DEEPAK KUMAR PANDA
67	3034/2021 WP(C)/6494/2021	ASMIYA RANJAN MAJHI-MP	KALPANA NAYAK
68	3035/2021 WP(C)/22700/2017	RAMESH CHANDRA BARIK-MP	M/S.AJIT KUMAR CHOUDHURY
69	3036/2021 WP(C)/26543/2017	MANSUK MUNDA-MP	M/S.DEBASIS TRIPATHY
70	3037/2021 WP(C)/6501/2021	RAHUL MAHAPATRA-MP	PITAMBAR ACHARYA
71	3038/2021 WP(C)/6502/2021	RAMESH KUMAR JOSHI-MP	DEBASIS TRIPATHY
72	3039/2021 WP(C)/3005/2019	RAJENDRA KU. PATTNAIK-MP	PRATAP CHANDRA MISHRA
73	3040/2021 WP(C)/6507/2021	BIBHUTI BHUSAN DAS-MP	PRASANNA KUMAR MISHRA
74	3041/2021 WP(C)/6509/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
75	3042/2021 WP(C)/6509/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
76	3043/2021 WP(C)/24717/2019	RAGHUPATI SATYANARAYAN-MP	SUSANTA KUMAR DASH
77	3044/2021 WP(C)/6522/2021	MIHIR RANJAN MALIK-MP	GYANA RANJAN SETHI
78	3045/2021 WP(C)/5657/2021	RAKESH SAHU-MP	SIDHARTHA DAS
79	3046/2021 WP(C)/6540/2021	SATYANARAYAN DASH-MP	ADITYA KUMAR MOHAPATRA
80	3047/2021 WP(C)/6544/2021	BASANT KU.BEHERA-MP	BIJAYA KUMAR BEHERA
81	3049/2021 WP(C)/6546/2021	PRATAP KUMAR SAHOO-MP	DWARIKA PRASAD MOHANTY
82	3050/2021 WP(C)/6548/2021	SARAT CHANDRA SAHOO-MP	HARA PRASAD RATH
83	3051/2021 WP(C)/6549/2021	LAXMIDHAR PRADHAN-MP	KRISHNA CHANDRA SAHU
84	3052/2021 WP(C)/6563/2021	VIKRAMADITYA MISHRA-MP	RAJEET ROY
85	3053/2021 WP(C)/6564/2021	SURENDRA BARIK-MP	DEEPAK KUMAR MOHAPATRA
86	3054/2021 WP(C)/6569/2021	CHITTA RANJAN NAYAK @ CHITA RANJAN NAYAK-MP	BAIBASWATA PANIGRAHI
87	3056/2021 WP(C)/6571/2021	TANKA DHAR PANTHIA-MP	BAIBASWATA PANIGRAHI
88	3058/2021 WP(C)/1765/2011	KARNAJIT KU.DEY-MP	M/S.G.P.MOHANTY
89	3060/2021	M/S KONARK CONSTRUCTION AND ENGINEERS LTD.-MP	M/S.AMAR KUMAR MOHANTY

90	WP(C)/5134/2018 3061/2021	DR. GAURANGA CHARAN NANDA-MP	AVIJIT MISHRA
91	WP(C)/6572/2021 3062/2021	PURNA CHANDRA MISHRA-MP	ANTARYAMI SWAIN
92	WP(C)/34288/2020 3063/2021	MANAGING COMMITTEE OF RAGHUNATHPUR PROJECT	PRASAD SINGH-SCHOOL-MP
93	WP(C)/6575/2021 3064/2021	GOBINDA NAYAK-MP	P.C.CHHINCHANI
94	WP(C)/35340/2020 3065/2021	GOBINDA NAYAK-MP	P.C.CHHINCHANI
95	WP(C)/35340/2020 3066/2021	GOBINDA NAYAK-MP	P.C.CHHINCHANI
96	WP(C)/35340/2020 3067/2021	BANA BIHARI MISHRA-MP	SHASHI BHUSAN JENA
97	WP(C)/6576/2021 3068/2021	GOUTAM KUMAR JENA-MP	SHASHI BHUSAN JENA
98	WP(C)/6579/2021 3070/2021	KARUNAKAR BEHERA-MP	ANURAG PATI
99	WP(C)/6581/2021 3071/2021	JITENDRA KUMAR DASH-MP	SITI KANT MISHRA
100	WP(C)/6582/2021 3072/2021	SURENDRA KUMAR SINGH-MP	MANMAYA KUMAR DASH
101	WP(C)/2103/2021 3073/2021	YUDHISTHIR PAL-MP	ALOK KUMAR MOHANTY
102	WP(C)/6583/2021 3074/2021	M/S.NALCO-MP	M/S.SATYA SUNDAR KANUNGO
103	WP(C)/5370/2018 3075/2021	SAMIULLAH KHAN-MP	SANJIB KUMAR BHANJADEO
104	WP(C)/6190/2021 3076/2021	M/S.BIRAJA CONSTRUCTION, SUPER CLASS CONTRACTOR	RAMBIT RATH
105	WP(C)/6594/2021 3077/2021	MAUSUMI SATPATHY-MP	ADISHA MOHANTY
106	WP(C)/1391/2021 3078/2021	MOHAMMED MAJBUL-MP	HRUDANANDA MOHAPATRA
107	WP(C)/6595/2021 3079/2021	SASHI KANTA MOHANTY-MP	SUBASH CHANDRA ACHARYA
108	WP(C)/6599/2021 3080/2021	DAMODAR BEHERA-MP	AKSHYANGSHU SEKHAR NANDY
109	WP(C)/6420/2018 3081/2021	DURGAPRASAD SANGRAMJIT MALLICK-MP	
110	WP(C)/11436/2020 3082/2021	RANJAN DIGAL-MP	BIBHU PRASAD CHHUALSINGH
111	WP(C)/6601/2021 3083/2021	MANURAJ DIGAL-MP	BIBHU PRASAD CHHUALSINGH
112	WP(C)/6602/2021 3084/2021	NABAGHAN MANTRY-MP	PRONOY MOHANTY
113	WP(C)/6600/2021 3085/2021	BIKASH DEB-MP	SAMIR KUMAR MISHRA
114	WP(C)/6605/2021 3086/2021	BUDHIRAM GOUDA-MP	NIRANJAN NAYAK
115	WP(C)/6608/2021 3087/2021	AKHAYA KUMAR RATH-MP	HRUDANANDA MOHAPATRA
116	WP(C)/6611/2021 15/2021	PANASA-MP	BIDYADHAR PRADHAN
117	FA/77/1998 46/2021	SAROJINI ACHARYA-MP	
118	RVWPET/382/2019 81/2021	QADIRAM-MP	
119	CRLREV/19/2021 106/2021	RAMESH CHANDRA MISHRA-MP	
120	CONTC/4146/2020 107/2021	JITENDRA KUMAR SAHOO-MP	
	CONTC/4840/2020		

121	156/2021 CRLA/808/2019	RADHA BALLAV BEHERA-MP	DEBA PRASAD DAS
122	157/2021 CRLA/808/2019	RADHA BALLAV BEHERA-MP	
123	232/2021 ABLAPL/15472/2020	JITENDRA KUMAR SAHOO-MP	
124	233/2021 ABLAPL/16473/2020	KHAGESWAR SAHU-MP	
125	235/2021 ABLAPL/10699/2020	TAPAS BEHERA-MP	
126	236/2021 ABLAPL/12511/2020	SOMANATH SAHOO @ KAPA-MP	
127	237/2021 ABLAPL/14875/2020	DILLIP KUMAR SAHOO-MP	
128	238/2021 ABLAPL/15091/2020	JHARIA @ PANKAJ KUMAR ROUT-MP	SATYANARAYAN MISHRA
129	246/2021 CRLMC/1229/2020	GOPA SABAR @ GOPINATHA SABAR @ SOURA-MP	
130	3017/2021 WP(C)/15888/2020	NIRANJAN MOHANTY-MP	
131	3018/2021 WP(C)/15892/2020	PRASANNA KUMAR SAMAL-MP	
132	3019/2021 WP(C)/15891/2020	BALAVADRA SWAIN-MP	
133	3020/2021 WP(C)/13613/2020	CHANDAL BEHERA-MP	
134	3022/2021 WP(C)/15896/2020	SHANTILATA PANDA @ MOHAPATRA-MP	
135	3023/2021 WP(C)/15014/2020	KANAKALATA PANDA-MP	
136	3024/2021 WP(C)/15885/2020	SUNIL KUMAR MISHRA-MP	
137	3025/2021 WP(C)/15897/2020	AVAYA KUMAR JENA-MP	
138	3026/2021 WP(C)/15898/2020	RABINDRA NATH SATAPATHY-MP	
139	3027/2021 WP(C)/15900/2020	GOBINDA CHANDRA JENA-MP	
140	3048/2021 WP(C)/37147/2020	PRAMOD GOCHHAYAT-MP	
141	3055/2021 WP(C)/38505/2020	BIRAJA SANKAR MISHRA-MP	
142	3057/2021 WP(C)/21094/2019	PUSPALATA PAIKARAY-MP	
143	3059/2021 WP(C)/36399/2020	M/S. SPECIMEN HOLDING LTD,-MP	
144	3069/2021 WP(C)/34904/2020	UDHABA PARIDA-MP	